

**CIVIL JUDGE AND JMFC, KORATAGERE**

**CAUSE LIST**

**26.06.2020**

<b>Sl. No.</b>	<b>CASE NO</b>	<b>CASE STAGE</b>	<b>ADVOCATE NAME</b>
1.	O.S. 25/2000	Hearing	HCV-AMK
2.	O.S. 108/2010	Hearing	PKS-AMK
3.	O.S. 128/2011	Hearing	SNH-AGP
4.	O.S. 171/2011	Arguments	KBA-SNH
5.	O.S. 174/2012	Arguments	GBH-AMK
6.	O.S. 76/2015	Hearing	TKM-AMK
7.	O.S. 192/2015	Orders	HKD-DS
8.	O.S. 78/2016	Hearing	BLN-MS
9.	O.S. 128/2016	Hearing	KSJ-BHN
10.	O.S. 123/2018	Hearing	PDT-AMK-GDD
11.	O.S. 133/2018	Arguments	SRR-PKS
12.	O.S. 134/2018	Arguments	SRR-PKS
13.	O.S. 219/2018	Hearing	BLN-GBH
14.	O.S. 231/2018	Hearing	KTS-GSJ
15.	O.S. 269/2018	Arguments	UBR
16.	O.S. 270/2018	Arguments	UBR
17.	O.S. 289/2018	Hearing	KCN-GMK
18.	O.S. 390/2018	Hearing	TKM-AMK
19.	O.S. 2/2019	Hearing	BT-SK
20.	O.S. 305/2019	Hearing	TKM-AMK
21.	O.S. 59/2020	Hearing	BLN
22.	F.D.P. 6/2016	Hearing	HVS-PKS
23.	F.D.P. 10/2019	Hearing	AMK-NR
24.	Ex. 14/2019	Hearing	DGT-RR
25.	Cr. 49/2020	To Furnish Surety	MLS
26.	Cr. 53/2020	Orders	KCV
27.	Cr. 59/2020	To Furnish Surety	BLN

**Sd/-  
Civil Judge and JMFC,  
Koratagere.**